

Date: 25.11.21

**THE  
PARLIAMENTARY DEBATES**

**(Part II—Proceedings other than Questions and Answers)  
OFFICIAL REPORT**

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**HOUSE OF THE PEOPLE**

*Friday, 18th September, 1953*

*The House met at a Quarter Past Eight  
of the Clock*

[**MR. DEPUTY-SPEAKER** in the Chair]

**QUESTIONS AND ANSWERS**

(See Part I)

9-27 A.M.

**LEAVE OF ABSENCE**

**Mr. Deputy-Speaker:** I have to inform hon. Members that Shri Muchaki Kosa is suffering from acute malaria and neuritis. He cannot at present even put his thumb print to a letter. At his request, the Deputy Commissioner of Bastar district has sent an application on his behalf for leave of absence for the current session of the House.

Is it the pleasure of the House that leave be granted?

**Hon. Members:** Yes.

*Leave was granted.*

**PAPERS LAID ON THE TABLE**

**STATEMENT SHOWING ACTION TAKEN BY  
GOVERNMENT ON ASSURANCES ETC.**

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah nawas Khan):** Sir, on behalf of Shri Satya Narayan Sinha, I

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beg to lay on the Table the following statements showing the action taken by Government on various assurances, promises and undertakings given during the various sessions shown against each:

- (1) Consolidated ... Fourth Session, 1953  
Statement. of the House of the  
People.

[See Appendix VIII, annexure No. 6]

- (2) Supplement- ... Third Session, 1953 of  
ary State- the House of the  
ment No. V. People.

[See Appendix VIII, annexure No. 7]

- (3) Supplement- ... Second Session, 1952  
ary State- of the House of the  
ment No. VI. People.

[See Appendix VIII, annexure No. 8]

- (4) Supplement- ... First Session, 1952 of  
ary State- the House of the  
ment No. VII. People.

[See Appendix VIII, annexure No. 9]

- (5) Supplement- .. Fifth Session, 1952 of  
ary State- the Provisional Parlia-  
ment No. IV. ment.

[See Appendix VIII, annexure No. 10]

- (6) Supplement- ... Third Session (Second  
ary State- Part), 1951 of the Pro-  
ment No. IX. visional Parliament.

[See Appendix VIII, annexure No. 11]

**DETENTION AND DEATH OF DR.  
S. P. MOOKERJEE**

**Mr. Deputy-Speaker:** The House will now take up the discussion on the circumstances leading to the detention of Dr. Syama Prasad Mookerjee and his death in detention.

**Shri N. C. Chatterjee:** (Hooghly):  
Sir,.....